HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF <u>MAIN CASES</u> IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2019

HIGH COURT OF MANIPUR

Opening Balance		Institu	Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2888	171	3059	142	15	157	134	6	140	2896	180	3076

Disposal of cases which are more than 5 years old during the month			are more	cy of case than 5 ye id of the n	ars old at	Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
19	1	20	247	12	259	16	0	16	109	15	124

SUBORDINATE COURTS OF MANIPUR

Opening Balance		Institu	Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3485	2816	6301	143	156	299	149	127	276	3479	2845	6324

Disposal of cases which are more than 5 years old during the month			are more	Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	
6	4	10	704	224	928	0	4	4	118	258	376	

SUPERINTENDENT: STATEMENT